

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2065

ANSWERED ON:06.12.2005

ANALYSIS OF CRIME AGAINST WOMEN

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has analysed the cases of crime against women during the last three years, year-wise, till date;
- (b) if not, the reasons therefor;
- (c) whether a Centre for Social Research have made any survey with regard to the crime against women in some States;
- (d) whether any decline has been noticed in such incidents;
- (e) whether the rate of such crimes is increasing in these States year after year;
- (f) the steps taken by the Government to check such crimes; and
- (g) the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): The National Crime Records Bureau (NCRB) has compiled and analysed the reported incidents of crimes against women for the last three years, i.e., 2002, 2003 and 2004.

(c), (d) and (e): The Ministry of Home Affairs has not received report of any survey made by Centre for Social Research with regard to the crime against women. However, as per analysis made by NCRB at the national level there has been a mixed trend of crime against women. State-wise and year-wise trend of reported incidents of crime against women is placed at Annexure-I and that of rate of such crimes is placed at Annexure-II.

(f) & (g): Under the seventh schedule to the Constitution of India, 'Police' and 'Public Order' are state subjects and as such, it is the responsibility of the State Governments to take deterrent action against the persons found guilty of committing crimes against women and provide safety and security to the women. The Union Government has from time to time been issuing advisories to all the State Governments and UT Administrations, requesting them to give more focused attention on improving the administration of the criminal justice system, with a view to ensuring prevention of atrocities against all vulnerable sections of the society, including women and children.

ANNEXURE-I

(Annexure as referred to in reply to part(c) to (e) of LS USQ No. 2065)

INCIDENCE OF TOTAL CRIMES COMMITTED AGAINST WOMEN IN STATES AND UTs DURING 2002 TO 2004

Sr. No. STATES 2002 2003 2004

1 ANDHRA PRADESH 18880 18382 18921

2 ARUNACHAL
PRADESH 159 139 148

3 ASSAM 5092 5312 5700

4 BIHAR 5743 5900 8091

- 5 CHHATTISGARH 3538 3336 3763
- 6 GOA 76 121 132
- 7 GUJARAT 5373 5735 6211
- 8 HARYANA 4385 4170 4276
- 9 HIMACHAL
PRADESH 838 729 823
- 10 JAMMU &
Kashmir 2016 2164 2208
- 11 JHARKHAND 2490 2488 2490
- 12 KARNATAKA 6170 5834 5423
- 13 KERALA 5829 5653 6483
- 14 MADHYA PRADESH 15260 14547 15203
- 15 MAHARASHTRA 11322 11273 12169
- 16 MANIPUR 170 137 134
- 17 MEGHALAYA 71 69 113
- 18 MIZORAM 154 147 91
- 19 NAGALAND 26 25 30
- 20 ORISSA 4779 4946 5239
- 21 PUNJAB 2295 2375 1955
- 22 RAJASTHAN 12049 11812 13127
- 23 SIKKIM 28 37 49
- 24 TAMIL NADU 9798 8888 9332

25 TRIPURA 536 537 670

26 UTTAR PRADESH 15647 12840 15485

27 UTTARANCHAL 870 886 988

28 WEST BENGAL 6842 8508 11047

TOTAL (STATES) 140436 136990 150301

29 A & N ISLANDS 27 22 27

30 CHANDIGARH 189 159 188

31 D & N. HAVELI 15 13 22

32 DAMAN & DIU 8 10 7

33 DELHI 2216 3282 3677

34 LAKSHDWEEP 2 4 1

35 PONDICHERY 141 121 110

TOTAL (UTs) 2598 3611 4032

TOTAL
(ALL-INDIA) 143034 140601 154333

SOURCE: CRIME IN INDIA.

ANNEXURE-II

(Annexure as referred to in reply to part (c) to (e) of LS USQ No. 2065)

RATE OF CRIME COMMITTED AGAINST WOMEN IN STATES AND UTs DURING 2002, 2003 AND 2004

Sr. No. STATES 2002 2003 2004

1 ANDHRA PRADESH 24.5 23.6 24.0

2 ARUNACHAL
PRADESH 14.3 12.3 12.9

3 ASSAM 18.7 19.2 20.2

4 BIHAR 6.7 6.8 9.2

5 CHHATTISGARH 16.6 15.4 17.0

6 GOA 5.5 8.5 9.0

7 GUJARAT 10.4 10.9 11.6

8 HARYANA 20.3 18.9 19.1

9 HIMACHAL
PRADESH 13.6 11.7 13.0

10 JAMMU &
Kashmir 19.3 20.2 20.0

11 JHARKHAND 9.0 8.9 8.8

12 KARNATAKA 11.5 10.7 9.9

13 KERALA 18.1 17.3 19.7

14 MADHYA PRADESH 24.6 23.0 23.5

15 MAHARASHTRA 11.5 11.2 12.0

16 MANIPUR 7.0 5.5 5.3

17 MEGHALAYA 3.0 2.9 4.7

18 MIZORAM 16.9 15.9 9.7

19 NAGALAND 1.3 1.2 1.4

20 ORISSA 12.8 13.1 13.7

21 PUNJAB 9.3 9.5 7.7

22 RAJASTHAN 20.7 19.9 21.7

23 SIKKIM 5.1 6.6 8.6

24 TAMIL NADU 15.6 14.0 14.5

25 TRIPURA 16.5 16.3 20.0

26 UTTAR PRADESH 9.2 7.4 8.7

27 UTTARANCHAL 10.0 10.0 11.0

28 WEST BENGAL 8.4 10.3 13.2

TOTAL (STATES) 13.6 13.0 14.1

29 A & N ISLANDS 7.4 5.9 7.1

30 CHANDIGARH 20.3 16.6 19.3

31 D & N. HAVELI 6.6 5.6 9.2

32 DAMAN & DIU 4.9 6.0 4.1

33 DELHI 15.4 22.1 24.1

34 LAKSHDWEEP 3.2 6.3 1.6

35 PONDICHERRY 14.2 12.0 10.8

TOTAL (UTs) 15.2 20.5 22.2

TOTAL
(ALL-INDIA) 13.6 13.2 14.2

SOURCE: CRIME IN INDIA.